

**HIGH COURT OF TRIPURA
AGARTALA**

C I R C U L A R

Dated, Agartala, the 7th August, 2018

Hon'ble the Chief Justice, High Court of Tripura has been pleased to reconstitute the **Mediation Monitoring Committee** of the High Court of Tripura to monitor the mediation activities throughout the State of Tripura as follows:

Sl. No.	Name of the Committee	Name of the Hon'ble Judge(s)	Secretary
01.	Mediation Monitoring Committee of the High Court of Tripura	Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala	Secretary, High Court Legal Services Committee

This is issued with immediate effect in supersession of all earlier order(s) issued in this regard.

By Order

Sd/-

(S.G. Chattopadhyay)

Registrar General

No.F.44(11)(a)-HC/2018/ 13161-215 Dated, Agartala, the 7th August, 2018

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Registrar (Vigilance), High Court of Tripura, Agartala;
5. The Registrar (Judicial), High Court of Tripura, Agartala;
6. The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Unakoti Judicial District, Kailashahar/ Sepahijala Judicial District, Sonamura;
7. The Judge, Family Court, Kailashahar, Unakoti Judicial District/ Agartala, West Tripura Judicial District/ Udaipur, Gomati Judicial District;
8. Smti. P. Dhar, Advocate, Standing Counsel, High Court of Tripura, Agartala;
9. The Member Secretary, Tripura State Legal Services Authority, Agartala;
10. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
11. The Joint Registrar, High Court of Tripura, Agartala;
12. All Deputy Registrars, High Court of Tripura, Agartala;
13. The Chief Librarian, High Court of Tripura, Agartala;
14. All Assistant Registrars, High Court of Tripura, Agartala;
15. The System Analyst, High Court of Tripura for uploading the same in the official website of the High Court of Tripura;
16. All Superintendents, High Court of Tripura, Agartala;
17. Notification File No.44(11)-HC/2018.


Registrar General